

[English]

**House Building Advance Scheme of
State Bank of India**

6334. SHRI SRIBALLAV PANI-
GRAHI : Will the Minister of FINANCE
be pleased to state :

(a) whether the house building advance
scheme of the State Bank of India was
restricted to its staff only ;

(b) whether State Bank of India has
now revised its rule, lifted the restriction
and extended its areas ;

(c) if so, whether all the employees
including employees of State Governments
and Central Government are now being
extended advance by the State Bank of India
for building houses ;

(d) if so, the norms fixed including
instalments and interest etc. ; and

(e) the details thereof ?

THE MINISTER OF STATE IN THE
DEPARTMENT OF ECONOMIC AFFAIRS
IN THE MINISTRY OF FINANCE (SHRI
EDUARDO FALEIRO) : (a) to (e). The
house building advance scheme of public
sector banks including State Bank of India
is applicable only to the employees of the
Banks. Person other than the employees of
the banks are not entitled to any advance
for house building under this scheme. No
change has been made by SBI in so far as
this scheme is concerned. However, SBI is
permitted financing of housing for the
members of the public and this is governed
by RBI directions. The interest rates
structure under this housing finance scheme
is as follow :

	Amount	Interest
1.	Upto Rs. 5,000/-	
	(a) for SC/ST	4%
	(b) others	12.5%
2.	Rs. 5,000—50,000/-	13.5%
3.	Rs. 50,000 and above	15%

Housing loans are repayable over a
period of not more than 10 years.

Gandak River Drainage Scheme

6335. SHRIMATI PRABHAWATI
GUPTA : Will the Minister of WATER
RESOURCES be pleased to state :

(a) whether there is any proposal under
consideration of Government to start Gandak
River Drainage Scheme to protect the lives
and property of the people of East and
West Champaran and North Bihar from
flood every year ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE
MINISTRY OF WATER RESOURCES
(SHRIMATI KRISHNA SAHI) : (a) and
(b). The Government of Bihar prepared a
Scheme for Rs. 111.60 crores for drainage
works in Gandak and Kosi Projects to cover

inter-alia the areas in East and West
Champaran districts of North Bihar also and
submitted it to the Planning Commission in
January, 1988.

Export of Electronics Goods

6336. SHRI VIJAY N. PATIL :
Will the Minister of COMMERCE be pleased
to state :

(a) the total export of electronics goods
during 1987 ;

(b) whether India has been facing tough
competition from China in the field of
electronics export ; and

(c) if so, the steps Government are
taking to face challenges of electronics export
from China and other countries ?

THE MINISTER OF STATE IN THE
MINISTRY OF COMMERCE (SHRI P.R.

DAS MUNSI) : (a) The export of electronic goods during 1987 was about Rs. 312 crores.

(b) and (c). Exports of electronic goods from China have been progressively increasing. However, the principal competitors in the international market are USA, Japan, the European Economic Community, South Korea, Hong Kong, Singapore and Taiwan. Government have taken various policy initiatives to make the Indian electronic industry export competitive. Besides identifying and licensing capacities of manufacture for the various items having export potential and providing input support, an Export Promotion Council for Electronics and Computer Software has been set up. Efforts have also taken to step up export production in the Electronics Export Processing Zone at Santa Cruz, Bombay and in the other Export Processing Zones. Import Replenishment Licences, Cash Compensatory Support and Duty Drawback are granted to encourage the export of specific items. Other steps taken include identification of target markets, participation in buyer-seller meets, seminars, fairs etc. The Trade Fair Authority of India is organising an International Exhibition "Electronics India '88" between 6—11 September, 1988 to project India's capabilities in the electronics sector.

Memo from Unions and Associations of India Government Mint, Calcutta

6337. **SHRI SAIFFUDIN CHOWDHARY** :

SHRI MANIK SANYAL :

Will the Minister of FINANCE be pleased to state :

(a) whether Government have received any memorandum dated 30 October, 1987 from the Steering Committee of Unions and Associations, India Government Mint, Calcutta ;

(b) if so, the details thereof ; and

(c) the action taken by Government on

the said memorandum ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) and (b). Yes, Sir. In the Memorandum dated 31-10-87, the Steering Committee have conveyed their apprehension about likely retrenchment of workers in case the Government decided to go ahead with the modernisation of the mints, involving inter alia, entrustment of the work of manufacture of stainless steel coin blanks to any agency, other than the mints and discontinuation of manufacture of Aluminium-Magnesium 5 paise and 20 paise coins.

(c) The main points raised in the memorandum would be taken into account while taking a decision on the proposals for the modernisation of the mints.

[Translation]

Export of Agricultural Items

6338. **PROF. NIRMALA KUMARI SHAKTAWAT** : Will the Minister of COMMERCE be pleased to state :

(a) the names of agricultural products exported by India during the last three years and the value thereof ;

(b) the names of the major countries exporting these products ; and

(c) whether this export has helped in earning foreign exchange after the establishment of the Agricultural and Processed Food Products Export Development Authority (APEDA) ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI) : (a) to (c). Major agricultural products exported from India include cereals, tobacco, spices, cashew, sugar, oil-cakes and processed foods. Exports of these items in the last three years have been as follows :